

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD AT 10.30 AM ON 22nd May 2020

PRESENT: Shri. Ashok Kumar Borah, Member (Judicial) &  
Shri. Veera Brahma Rao Arekapudi, Member(Technical)

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/8/KOB/ 19
SECTION	:	241-242
NAME OF THE PETITIONER(S)	:	AK NAUSHAD
NAME OF RESPONDENTS	:	CHANNEL FOODS PVT LTD

**Counsel for the petitioner(s):**

Name of Counsel		Designation	Phone No.	Email	Signature

**Counsel for the Respondent(s):**

Name of Counsel		Designation	Phone No.	Email	Signature

**22nd May 2020**

**Office Notes**

**ORDER**

Learned counsel for petitioner submitted an email stating that he is ready for hearing through video conferencing. However, no information received from the counsel for the respondents as to whether he is ready for hearing through video conferencing. Hence adjourned to 5.6.2020.

**Sd/-**

**Veera Brahma Rao Arekapudi**  
Member (Technical)

**Sd/-**

**Ashok Kumar Borah**  
Member (Judicial)

CC  
[Handwritten signature]